

**GOVERNMENT OF INDIA  
WOMEN AND CHILD DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:5015  
ANSWERED ON:02.09.2011  
HONORARIUM TO ANGANWADI WORKERS  
Ray Shri Bishnu Pada

**Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:**

- (a) whether payment of honorarium to the Anganwadi workers and helpers in Andaman and Nicobar Islands are not made regularly;
- (b) if so, the reasons therefor;
- (c) the time-frame by which regular (monthly) payment of honorarium is likely to be paid in A&N Islands;
- (d) whether the increased rate of honorarium sanctioned by the Union Government is paid to the Anganwadi workers and helpers in A&N Islands; and
- (e) if not, the reasons therefor ?

**Answer**

MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT(SHRIMATI KRISHNA TIRATH)

(a) to (e): Integrated Child Development Services (ICDS) Scheme is a Centrally Sponsored Scheme being implemented by States / UTs. The Government of India releases grant-in-aid in two or more instalments to Andaman and Nicobar Islands for programme implementation and payment of Salary and allowances to ICDS functionaries including payment of honorarium to Anganwadi workers and helpers. For the year 2011-12, Rs.148.82 lakh vide order dated 12.05.2011 and Rs.29.82 lakh vide order dated 23.08.2011 as 1st and 2nd instalments respectively have been released so far to the UT Administration of A&N for the above purpose under the ICDS Scheme (General) and Rs. 60.85 lakh for Supplementary Nutrition Programme (SNP).

So far as the UT Administration of Andaman and Nicobar Islands is concerned, its has been reported that honoraria to the Anganwadi Workers / Helpers are normally paid in time. At times, it gets delayed by one or two months. Further, order of enhanced honorarium has been issued by UT Administration. But the payment will become possible after the funds are released by Government of India.